

(b) if so, which are the industries proposed for Rajasthan and where they will be located?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir. There is no specific proposal.

(b) Does not arise.

TEXTILE MILLS, POWERLOOMS AND HANDLOOMS IN ORISSA

576. Shri Sanganna: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of textile mills, power-looms and hand-looms, in the State of Orissa;

(b) the total output of mill and hand-loom cloth in a year in Orissa;

(c) whether cloth of any kind is exported outside Orissa; and

(d) what is the total consumption of cloth in Orissa?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The number of textile mills is 1; power-loom factories 3; and hand-looms 129,686.

(b) During the year 1951 the production of mill cloth in Orissa was 14.4 million yards. Separate figures for hand-loom cloth production in Orissa are not available.

(c) A portion of mill-made cloth is exported outside Orissa to other Indian States. Information regarding export of hand-loom and power-loom cloth outside Orissa State is not available.

(d) The requirements as given by the State Government of mill cloth are 5,000 bales a month; the actual consumption depends on various factors like the consumers' purchasing power, prices etc.

ART SILK MANUFACTURE

577. Shri B. S. Murthy: Will the Minister of Commerce and Industry be pleased to state:

(a) the firms engaged in the manufacture of Art Silk and the places they are situated;

(b) the facilities provided by Government for the industry as a whole; and

(c) the measures taken to step up production to meet the total requirement of the country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Presumably the hon. Member is referring to art silk yarn. It is at

present there are two firms in India, manufacturing art silk yarn, viz. M/s. Travancore Rayons Limited at Trivandrum and M/s. National Rayon Corporation Limited at Bombay.

(b) and (c). All possible assistance has been rendered and is being rendered by Government in regard to the import of the plant and machinery and raw materials with a view to facilitating development of the industry and enabling it to produce to full capacity. Imports of art silk yarn are also regulated keeping in view the indigenous production.

CYCLES PURCHASED BY CENTRAL GOVERNMENT.

578. Shri B. S. Murthy: (a) Will the Minister of Works, Housing and Supply be pleased to state how many cycles were purchased by the Central Government during the years 1950-51 and 1951-52 and how many of them are from the indigenous manufacturers?

(b) How do the prices of cycles manufactured in India compare with those of foreign manufacture?

(c) Is there a scheme to co-ordinate the manufacture of cycles in Indian factories and if so, what are the details of the scheme?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain):

(a) Purchases made by the Director General, Supplies and Disposals are as under:—

Number of bicycles purchased—

Year	For	For	Total
	Central Govt. Depts.	States Govt. Indentors	
1950-51	412	913	1,325
1951-52	449	998	1,447

The entire quantity was purchased from indigenous manufacturers viz.,

(i) M/s. Hind Cycles Ltd., Bombay; and (ii) M/s. Hindustan Bicycles Manufacturing and Industrial Corporation Ltd., Patna.

(b) The prices for the indigenously manufactured bicycles were as under:—

M/s. Hind Cycles Ltd., Bombay 1950-51	Rs. 130 each.
1951-52	Rs. 140 each. Increased later to Rs. 141/8/- due to rise in the price of tyres and tubes. Current rate from April, 1952 is Rs. 139/14/-.